

nationalised banks, seven of them had conducted eight examinations for recruitment of officers during the year 1990-91.

(b) Rs. 2.21 crores.

(c) No, Sir.

(d) Does not arise.

Retirement Benefits to GIC Employees.

* 821. SHRI P.C. THOMAS: Will the Minister of FINANCE be pleased to state:

(a) whether there is a proposal to introduce pension scheme for the employees of the General Insurance Corporation (GIC);

(b) if so, the details thereof and if not, the reasons therefor; and

(c) the other retirement benefits being given to the GIC employees at present?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) and (b) No, Sir. As the employees of the General Insurance Corporation are entitled to contributory provident fund, it is not considered feasible to give them the benefit of pension scheme also.

(c) The other retirement benefits given to them are—gratuity, provident fund and leave encashment.

Export Target.

* 823. SHRI DHARAMPAL SINGH MALIK:
SHRI GANGADHARA SANIPALLI:

Will the Minister of COMMERCE be pleased to state:

(a) the export target fixed for 1991-92 in terms of dollars;

(b) the steps proposed to be taken to achieve the same;

(c) the export target for agricultural commodities during the above period; and

(d) the steps proposed to be taken to increase the share of agriculture based industries in the total exports?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI SALMAN KHURSHEED): (a) and (c) The Ministry is preparing an export target for 1991-92 taking into consideration major changes in world economy, trade reforms announced in the months of July and August 1991, other economic reforms and severe constraints on trade which still persist mainly in terms of import availability and credit restrictions. The target exercise conducted by the Ministry involves intensive dialogue at commodity group/sector-level with various Export Promotion Councils and authorities. The target will be announced as soon as the exercise is over.

(b) and (d) The Government introduced a package of trade policy reforms in July and August, 1991 aimed at strengthening export incentives, eliminating a substantial volume of import licensing and optimal import compression. REP licences have been replaced by a new instrument named EXIM Scrips. The basic rate of 30% f.o.b. value at which EXIM Scrips are issued will be an added incentive to the exporters of primary agricultural commodities, as the import intensity of these commodities is quite low. To encourage export of value-added agricultural exports, the trade policy provided for grant of additional EXIM Scrips entitlement of 10 percentage points, taking EXIM Scrips rate to 40% f.o.b. value for certain value-added agricultural products. Central Budget 1991-92 has granted duty concessions on import of slaughter house equipment to encourage export of value-added meat and meat prod-

ucts. For export promotion, Commodity Boards/Authorities participate in trade fairs organised by the Trade Fair Authority of India. Delegations are also sent abroad with a view to boost our exports. Since export is linked with the production, measures to increase production through planned schemes as approved by the Planning Commission are undertaken by the Commodity Boards and Authorities.

Public Sector Banks

* 824 **SHRI V. SOBHANADREES-
WARA RAO VADDE:
SHRI M.V.V.S. MURTHY:**

Will the Minister of FINANCE be pleased to state:

(a) whether some public sector banks are functioning without full boards for a long time;

(b) if so, the details thereof, bank-wise;

and

(c) the steps taken or proposed to be taken by the Government to fill up the vacancies?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) to (c) The Boards of Directors of public sector banks are continuous entities and vacancies that arise are filled up from time to time. The position relating to vacancies of whole time directors, non-official directors and employee directors on the Central Board of State Bank of India and 20 nationalised banks is given bank wise in the statement at Annexure. In the case of 7 associate banks of State Bank of India, only the employee directors are appointed by the Central Government and the vacancy position in respect of this category is also given in the attached statement.

2. Government have already initiated necessary steps to fill up the vacancies.